

under SECC 2011 lists are eligible for getting financial assistance for construction of houses under PMAY-G.

Houses sanctioned under PMAY-G are also eligible to receive assistance of ₹ 12,000/- for the construction of a toilet from the Swachh Bharat Mission (G), MGNREGS or any other dedicated financing source over and above the unit assistance provided for construction of house.

Linking MGNREGA with agricultural wages

930. SHRI T. G. VENKATESH:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Andhra Pradesh Government has suggested to the Ministry to link the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) with agricultural wages and pay 50 per cent agricultural wages to the farmers;

(b) if so, the details thereof;

(c) whether Government has taken any decision on the matter, if so, the details thereof and if not, the reasons therefor; and

(d) the stand of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) No, Sir.

(b) Question does not arise.

(c) No, Sir.

(d) Question does not arise.

Target for construction of houses under PMAY

931. SHRI DEREK O' BRIEN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the target for construction of houses by 2018-19;

(b) the number of houses constructed during 2016-17 which were sanctioned for

that year itself and the number of houses constructed in 2016-17 to clear backlogs for the previous years;

(c) whether Government intends to review the target under the Pradhan Mantri Awas Yojana (PMAY) and if so, the details thereof; and

(d) if not, the steps taken by Government to increase the pace of construction of houses to meet the target?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) Under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), construction of one crore housing units over a period of three years from 2016-17 to 2018-19 has been targetted.

(b) Under PMAY-G, 32.14 lakh houses have been constructed in the year 2016-17 out of which 1,519 houses pertain to completion against house sanctioned for the year 2016-17.

(c) No, Sir.

(d) To meet the target of construction of houses within the stipulated period following steps have been taken:—

- (i) Availability of sufficient funds to meet the expenditure for construction of houses.
- (ii) Electronic transfer of assistance under Direct Benefit Transfer (DBT) to resolve problems of delayed payments and expedite completion.
- (iii) Comprehensive online monitoring through the scheme MIS-AwaasSoft.
- (iv) Inspection and Geo tagging of houses, through the mobile app-AwaasApp by beneficiaries to reduce delays.
- (v) Increasing number of trained rural masons through Training, Assessment and Certification.
- (vi) Setting up of Programme Management Unit (PMUs) at state and sub state level to review progress on a daily basis, provide requisite technical support and facilitation and plug gaps in implementation using administrative funds available under the scheme.